

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s Dar Media Pvt. Ltd.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dar Media Pvt. Ltd.
2.	Date of incorporation of corporate debtor	14 July, 2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U92490MH2008PTC184612
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: B/417 Bonanza, Sahar Plaza Complex, Near Kohinnor Continental Hotel, Andheri East, Mumbai City MH 400093 IN
6.	Insolvency commencement date in respect of corporate debtor	6 th May, 2022 (Order uploaded on 12 th May, 2022)
7.	Estimated date of closure of insolvency resolution process	8 th November, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Paresh Chandulal Mehta Reg. No: IBBI/IPA-003/IP-N00099/2017-2018/11008
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 13B, Nirmal Society, Pandurang Wadi, Dombivali East, PIN 421201 Email: pareshmehta5959@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 13B, Nirmal Society, Pandurang Wadi, Dombivali East, PIN 421201 Email: ip.darmedia@gmail.com
11.	Last date for submission of claims	26/05/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N. A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N. A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) The web address for downloading forms is indicated below: https://ibbi.gov.in/home/downloads b) N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S Dar Media Private Limited on 6th May, 2022.

The creditors of M/s Dar Media Private Limited, are hereby called upon to submit their claims with proof on or before 26th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date and Place:


: Paresh Chandulal Mehta
: 15th May, 2022
Dombivali